

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.221
CP(IB)/6(AHM)2023

Proceedings under Section 59(7) IBC r.w reg 38 of IBBI,2017

IN THE MATTER OF:

Chirag Rajendra Kumar Shah the Liquidator of XDOC Works
Private Limited
(In Liquidation)

.....Applicant

Order delivered on: 01/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Parshwa Shah. Adv.
For the Income Tax : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.

ORDER

Ld. Counsel for the applicant seeks adjournment.

List for further consideration on 03.05.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)